

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

Subject: Resumption of Practice as an Advocate.

NOTIFICATION

No: 2124 of 2024 RG/LP

Dated 2-9-2024.

It is hereby notified that Shri Ayaz Ahmad Khan S/O Sh. Mumtaz Hussain Khan R/o Gulhota, Tehsil Mendhar, District Poonch, bearing Certificate of Enrolment under Roll No.892/89 dated 28th December 1989, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.


(Assistant Registrar)
L.P.Section - MainWing

No: 38581-91/LP Dated 2-9-2024.

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu.
2. Principal District & Sessions Judge, Poonch.
3. Secretary, Bar Council of India, New Delhi
4. President District Bar Association, Poonch.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
- ✓ 6. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
7. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
8. Shri Ayaz Ahmad Khan S/O Sh. Mumtaz Hussain Khan R/o Gulhota, Tehsil Mendhar, District Poonch for information.


Assistant Registrar